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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 62/397-398/NCLT/AHM/2016 (New)
With all pending IA's & CA's
CP No. 17/397-398/CLB/MB/2014 (Old)**

Coram:

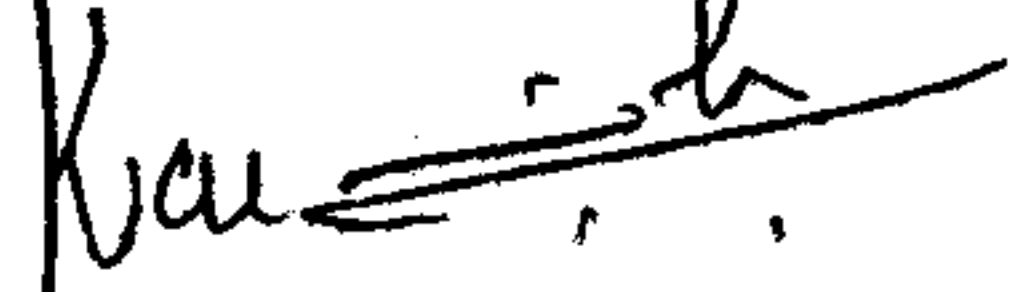
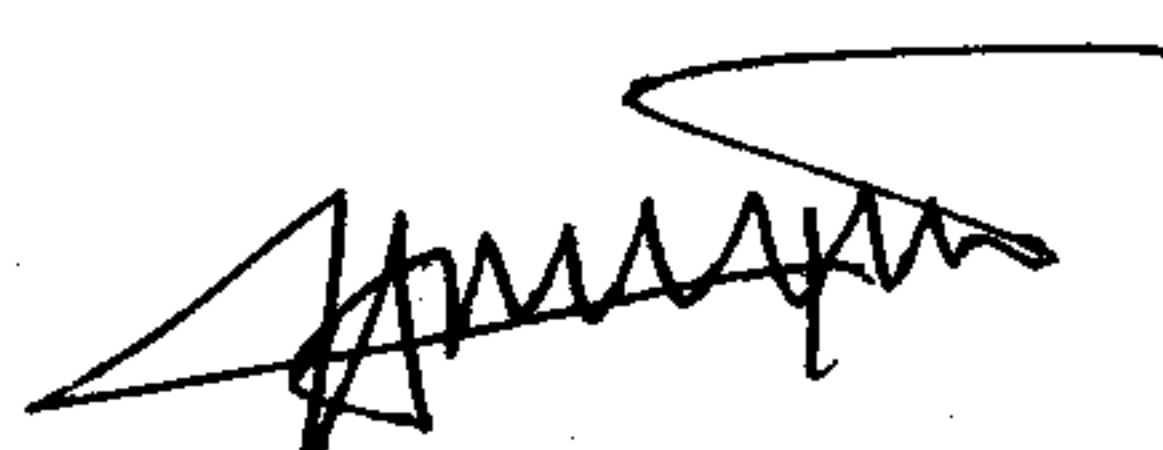
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Kunal P Vaishnav	Advocate	Resp No. 1 to 5	
2.	HARMISH K. SHAH	Advocate	Petitioners	

ORDER

Learned Advocate Mr. Harmish Shah present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Petitioner filed written arguments.

At request of learned Counsel for Respondents for filing written arguments, list the matter on 30.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of May, 2017.